

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No.HHC.1(5.Comp./HC/Digitization/2013-I-
Dated Shimla, the 25th September, 2014.

ADDENDUM

It is to inform that the deadline for submission of bids/tenders is extended **till 6th October, 2014 (4.45 P.M.)** in place of 25th September, 2014 upto 4.45 P.M. to enable the prospective bidders/Tenderers to respond to the subsequent modification made in the Tender Notice No.:HHC.1/5-Com./H.C./Digitisation/2013-1- for Digitization of Court Record vide Corrigendum dated 15.09.2014. In nutshell, all prospective bidders/Tenderers can now submit the bids/tenders for Digitization of Court Record **upto 06th October, 2014 (4.45 P.M.)** notwithstanding the fact that the High Court shall remain closed for Dussehra Holidays w.e.f. 29.9.2014 to 05.10.2014 but the office of the Registrar General shall remain open to receive the urgent dak.

This is also to inform that all others terms and conditions, as defined in the RFP for inviting Tender, shall remain unaltered.

BY ORDER ETC.

Central Project Co-ordinator

Endst. No.: As above.

25th September, 2014.

Copies forwarded to :

1. The Technical Director, N.I.C., High Court of H.P., Shimla- 171 001, with a request to get this addendum on the High Court Website immediately.
2. The Director of Information Technology, S.D.A Complex, Block No. 24, Kasumpti, Shimla- 171 009, with a request to publish this addendum on the website of your office immediately for wide publicity.
3. The Controller of Stores, Himachal Pradesh, Shimla- 171 001 with a request to publish this addendum on the website of your office immediately for wide publicity.
4. The Section Officer (Computer), High Court of H.P., to upload this addendum immediately on the **Rajpatra** (Official Gazette) website of the Government of H.P.

Central Project Co-ordinator